

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-510

IB-507/ND/2021

IA-4073/2023, IA/1566/2023, IA/889/2023, IA/4540/2022, IA/3880/2022,
IA/5943/2021, IA/6027/2021, IA/4689/2022

IN THE MATTER OF:

Axis Trustee Services Ltd.

.....Applicant

Vs.

Nimitya Infotech Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 12.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Sr Adv Kapil Sibal, Sr. Adv Krishnendu Datta,
Adv Prateek Kumar, Adv Vaishnavi, Adv Apeksha
Dhananjay

For the Respondent : Sr Adv Sanjiv Sen, Adv Kumar Anurag Singh, Adv
Nakul Mohta, Adv Vinayak Bhandari, Adv Zaina Khan,
Adv Riya Dhingra, Adv Vidhi Gupta, Adv Anjali Singh,
Adv Anish Ahlawat, Adv Pragyan Mishra

ORDER

IB-507/ND/2021:-

Heard Ld. Sr. Counsel, Mr. Sanjiv Sen on behalf of the Corporate Debtor in part. For continuation of the arguments and with the consent of the parties, list this matter on **07.05.2024 at 11:30 pm**. Ld. Sr. Counsel, Mr. Kapil Sibal and Ld. Sr. Counsel Mr. Krishnendu Datta appears on behalf of the Financial Creditor.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**